

	1	2	3	4	5	6	7
			3. Singrauli-Obra	BG	57.56	11.41	Completed and is working as an engineering siding for the movement of coal to Obra Thermal Plant and is likely to be opened to traffic shortly.
			4. Pokaran-Jaisalmer	MG	105.00	2.60	28.1.1968
SOUTHERN			5. Bangalore-Salem	MG	229.30	10.18	Opened in stages from 1.6.67 to 14.1.69.
			6. Renigunta-Tirupati	BG	9.80	0.31	22.9.1968
SOUTH EASTERN			7. Rail link to Haldia Port (69.61 Kms.) (Panchkura-Durgachak portion).	BG	59.40	*8.25	*for entire line, 16.1.69.
			8. Bailadilla-Kottavalasa	BG	450.52	57.97	(1.11.1968. (opened for iron ore Traffic).
WESTERN			9. Jhund-Kandla	BG	230.84	16.33	Opened in stages and finally on 20.12.1969.

Criticism of Industrial Licensing Policy by an Executive Councillor of Delhi

*1273. SHRI SURAJ BHAN :
SHRI KANWAR LAL GUPTA :
SHRI SHARDA NAND :
SHRI CHENGALRAYA NAIDU :
SHRI YASHPAL SINGH :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to State :

(a) whether Government are aware of the news-item appearing in the Indian Express dated the 2nd April, 1970 in which an Executive Councillor of Delhi assailed the Centre's Industrial policy, of de-licensing the industries within an investment of Rs. 1 crore;

(b) if so, the reaction of Government thereto;

(c) whether Government have received any representations over the scheme and, if so, the details thereof and, the action taken by Government thereon; and

(d) wheter it is a fact that this scheme will adversely affect the small industries in Delhi and, if so, to what extent and the steps taken by Government to remove this difficulty?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) The raising of the exemption limit in respect of industrial licensing upto an inve-

stment of Rs. 1 crore is not likely to affect the growth of the small scale sector as adequate safeguards have been provided for this purpose. The area of reservation for this sector is also being enlarged.

(c) The modified licensing policy announced by Government have been generally welcomed by all representative interests including industry. Certain representations have however been received and are under examination.

(d) The modified licensing policy is not expected to affect small industries in Delhi adversely.

Import of Computers and Machines by International Business Machines

*1274. SHRI S. K. TAPURIAH :
SHRI N. K. SOMANI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to State :

(a) whether the International Business Machines, a U. S. firm, is being allowed to import very costly computers and machines from America;

(b) whether any agreement has been signed with this firm to instal computers in India purely on hire basis; and

(c) whether the term of the agreement is about to expire?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED : a) to (c) . Information is being collected and will be laid on the Table of the House.

Opinion of State Governments in Regard to Nationalisation of Industries

*1275. SHRI SITARAM KESRI : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the Central

Government had sought the opinion of the State Governments in regard to the nationalisation of private industries in their States;

(b) whether the opinion of all the States has been received by Government; and

(c) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) and (c) . Do not arise.

Changes in System of Distribution of Steel

*1276. SHRI BEDABRATA BARUA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that Government propose to introduce substantial changes in the system of distribution of steel; and

(b) whether the changes include a reconsideration of the role of the Joint Plant Committee and the Steel Priority Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) and (b) . In the present context of the shortage of certain categories of steel, Government are reviewing the present distribution system. The review will also cover the roles of the Joint Plant Committee and the Steel Priority Committee.

Applications for Issue of Industrial Licences to set up Industries in Mysore

*1277. SHRI G. Y. KRISHNAN : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether the Central Government received applications during 1989 for the